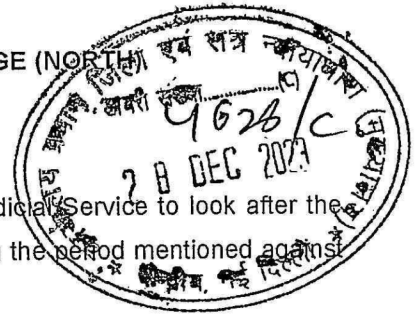


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT, DELHI

ORDER



I hereby authorize the below mentioned Judicial Officers of Delhi Judicial Service to look after the work under the Delhi Rent Control Act, 1958 pertaining to North District during the period mentioned against their names in the Winter Vacation 2023 w.e.f 26.12.2023 to 30.12.2023:-

SNO	Name of Judicial Officers	Designation	Detention Period
1.	Ms. Neeti Suri Mishra	SCJ-cum-RC	27.12.2023 to 30.12.2023
2.	Ms. Deepali Srivastava	ACJ/CCJ/ARC	26.12.2023

Note:-

1. The above named Judicial Officers shall hold the court in their respective Court Rooms during Winter-Vacation and shall be assisted by their own Court Staff.
2. The Judicial Officers named above & the Court Staff detained by them would be entitled to avail compensatory leave (as per rules) in the English Calender Year 2024 in lieu of actual duties performed by them during the Winter-Vacation 2023.

Seema Maini
(SEEMA MAINI)

PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT COMPLEX, DELHI

No. 4628-704 /F2(9)/Judl./North/2023

Dated: 19/12/2023

Copy forwarded for information & necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (HQ) Delhi.
3. The Ld. Principal District & Sessions Judge, (N/W) District, Rohini Courts, Delhi.
4. The Chief Metropolitan Magistrate, North-District, Rohini Courts, Delhi.
5. The Judicial Officers concerned.
6. The Chief Public Prosecutor, North-District, Rohini Courts, Delhi
7. The Officer In-Charge/Controlling officer, Pool Car, Rohini Courts, Delhi.
8. DDO Accounts Branch, North-District, Rohini Courts, Delhi.
9. The Commissioner of Police, ITO, Police Headquarter, Delhi
10. The Deputy Commissioner of Police (Rohini).
11. The Deputy Commissioner of Police (North-West).
12. The Deputy Commissioner of Police (Outer-North)
13. All AOJs/ Branch In-Charge of North District, Rohini Courts, Delhi.
14. AOJ/Branch In-Charge, Filling Section, Rohini Courts, Delhi.
15. The Secretary, Bar Association, Rohini Courts, Delhi.
16. Dealing Clerk, Facilitation Centre, Rohini Court, Delhi.
17. The Website Committee, North District, Rohini Court, Delhi
18. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
19. The PS to the undersigned.
20. The Reader to the undersigned.
21. The In-Charge Caretaking Branch, Rohini Courts, Delhi.
22. Branch In-Charge, R&I for uploading on Layers.

Seema Maini

PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT COMPLEX, DELHI